

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/01/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/216/2017
NAME OF THE PETITIONER(S) : CAPE BUILDERS PVT LTD
UNDER SECTION : 252

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1.	B. Sarathbahu	for Respondents	B. Sarathbahu
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ORDER

Matter called. No representation on behalf of the Applicant.
Counsel for RoC present, prayed for time for filing objections. Put
up on **19.02.2018 at 10.30 AM.**

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)